

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:631
ANSWERED ON:15.07.2014
CEASEFIRE VIOLATIONS AT INDO PAK BORDER
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the cases of ceasefire violations reported along the Indo-Pak border and the number of security personnel/civilians injured or killed in the said incidents during the current year;
- (b) whether the Government has taken up the matter with the Pakistani Government in this regard;
- (c) if so, the reaction of the Pakistan Government thereto;
- (d) whether there is any proposal to demilitarize the Indo-Pak border; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): The cases of ceasefire violations have been reported along the Indo-Pak border mainly on the border of J&K. In the year 2014 (Upto 11th July), there have been 42 ceasefire violations along the Line of Control (LoC) and International Border (IB) under the operational control of Army in J&K. As per report, no security personnel/civilian injured or martyred during these ceasefire violations.

(b) & (c): India has repeatedly emphasized, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control and abide by its ceasefire commitment of 2003 along the international border and Line of Control.

All violations of ceasefire are also taken up with Pakistan military authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the DsGMO. These incidences however have been denied by the Pakistan military authorities.

(d) & (e): No, Madam. However, under the Simla Agreement of 1972, India is committed to resolve all outstanding issues with Pakistan including the issue of Pakistan's forcible and illegal occupation of Jammu and Kashmir through a peaceful bilateral dialogue.